

Notification of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Sir, I beg to lay on the Table, under sub-section (2) of Section 53 of the Unlawful Activities (Prevention) Act, 1967, a copy (in English and Hindi) of the Ministry of External Affairs (Legal and Treaties Division) Notification S.O. 1661 (E), dated the 8th July, 2009, publishing the Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Amendment Order, 2009.

[Placed in Library. See No.L.T. 686/15/09]

I. Notification of the Ministry of Agriculture

II. Report and Accounts (2006-07 and 2007-08) of various organisation

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF K.V. THOMAS): Sir, I beg to lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. 534 (E), dated the 18th July, 2009, publishing the Organic Agricultural Produce Grading and Marking Rules, 2009, under sub-section (2) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library. See No.L.T. 687/15/09]

- (ii) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R 452 (E), dated the 30th June, 2009, publishing the Protection of Plant Varieties and Farmers Rights (Criteria for Distinctiveness Uniformity and Stability for Registration) Regulations, 2009, under Section 97 of the Protection of Plant Varieties and Farmers' Right Act, 2001.

[Placed in Library. See No.L.T. 655/15/09]

- II. (i) 1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (a) Thirty-fourth Annual Report and Accounts of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No.L.T. 674/15/09]

- (ii) (a) Thirty-sixth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, for the year 2006-07, together with the Auditor's Report on

the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 653/15/09]

(iii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Consumer Coordination Council, NOIDA, Uttar Pradesh, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No.L.T. 732/15/09]

(iv) (a) Annual Report and Accounts of the VOICE Society, New Delhi, for the year 2007-08.

(b) Review by Government on the working of the above Society.

[Placed in Library. See No.L.T. 733/15/09]

(v) (a) Annual Report and Accounts of the Federation of Indian Chamber of Commerce and Industry (FICCI), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

[Placed in Library. See No.L.T. 734/15/09]

I. Report and Accounts (2007-08) of the All India Institute of Medical Sciences, New Delhi and related papers.

II. Statements giving reasons for not laying the Reports and related papers (2004-05, 2005-06, 2007-08) of various institutions.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD: Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956:—

(a) Fifty-second Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 690/15/09]